

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.117- IA No. 680 of 2022  
In  
CP(IB) 88 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indu Corporation Pvt Ltd  
V/s

Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

**Order delivered on 16/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Mr. Nipun Singhvi, Advocate a.w. Mr. Rahul  
Bhavsar, Advocate

For Income Tax Department

: Ms. Pankti Shah Advocate for Ms. Maithili  
Mehta Advocate

For the Respondent

: Mr. Rajiv Chawla, Advocate for Mr. Arjun  
Sheth, Advocate for Respondent No. 2

**ORDER**

Due to paucity of time, the matter stands adjourned.

List on 30.06.2023

-Sd

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**